IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.55654 of 2023

Arising Out of PS. Case No.-98 Year-2021 Thana- BRAHMPURA District- Muzaffarpur

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Shakib Neyaz @ Shaquib Neyaz, S/O Shakil Ahmad R/O Village- Brahampura, Mehdi Hasan Chowk, P.S- Brahampura, Distt.- Muzaffarpur.

... ... Petitioner/s

Versus

1. The State Of Bihar
2. Md. Anjaar S/O Late Rahemtulla R/O Village- Damodarpur, P.S- Kanti, Distt.- Muzaffarpur.

... ... Opposite Party/s

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Appearance :
For the Petitioner/s : Mr. Vindhya Keshri Kumar- Sr. Advocate
Mr. Neeraj Kumar Alias Sanidh- Advocate
For the Opposite Party/s : Mr. Chandra Bhushan Prasad- A.P.P.

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CORAM: HONOURABLE MR. JUSTICE SATYAVRAT VERMA

ORAL ORDER

2 25-08-2023 1. Heard learned senior counsel for the petitioner and learned APP for the State.

2. The learned senior counsel for the petitioner submits that a supplementary affidavit shall be filed bringing on record the fact that charges against the petitioner stands framed.

3. Put up this case on 01.09.2023.

(Satyavrat Verma, J)

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